

(a) whether the Employees Provident Fund Organisation Authorities had decided for computerisation of the working of the Organisation;

(b) if so, the details together with reasons therefor; and

(c) the extent to which this new system is likely to affect the staff adversely?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) In order to improve the overall efficiency of the E.P.F. Organisation in rendering service to its subscribers and particularly to ensure timely issue of annual statements of accounts to the members, computerisation has been introduced in two Regional Offices. The same will be extended to other Regions also in a phased manner.

(c) The computerised system will not have any adverse effect on the staff.

Community Health Guide Scheme

8881. SHRI SATYAGOPAL MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to continue with the Community Health Guide (C.H.G.) Scheme;

(b) whether Government propose to enhance the honorarium paid to the CHG workers; and

(c) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Government propose to continue with the Village Health Guide (VHG) Scheme.

(b) and (c). No decision regarding enhancing the honorarium to VHGs has so far been taken.

Objectives of Town and Country Planning Organisation

8882. SHRI M.M. PALLAM RAJU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the objectives of the Town and Country Planning Organisation (TCPO); and

(b) the nature of international cooperation and technical assistance receive so far by TCPO?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The objective of Town and Country Planning Organisation is to act as an apex technical advisory body of the Ministry of Urban Development on matter pertaining to (i) Urban and regional planning and development strategies; (ii) Research and (iii) Training. Monitoring and evaluation of the centrally sponsored scheme under the Ministry of Urban Development and providing consultative services and project assistance to various States/Organisations are the other works performed by this organisation.

(b) TCPO does not enter directly into any international co-operation and the same is done through the Ministry of Urban Development. The Organisation has received assistance through the British Council for organising training programmes on Management of Urban Development and Urban Renewal. It has also conducted training workshops on computer programmes with the assistance of United Nations Development Programme (UNDP). Besides, the Ministry of Urban Development also collaborates with the UNICEF for running the Urban Basic Services Programme (UBS) and with the International Institute for Aerospace

Survey and Earth Sciences, Netherlands (ITC) for running course in computer programmes etc. in TCPO.

Policies regarding Deep Sea Fishing

8883 SHRI PRAKASH V. PATIL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the reasons the not implementing various polices with the regard to deep sea fishing, and

(b) the time by which Government propose to implement various policies with regard to deep-sea fishing?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b) Various policies to support the development of deep sea fishing are evolved and implemented by Government from time to time.

New National Health Policy

8884. DR. VENKATESH KABDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are considering formulation of new National Health Policy;

(b) if so, when it will be announced ; and

(c) the salient features of the new policy?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Import of Drugs by Multinationals

8885. SHRI RAM DAS SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the drugs imported in the country and the names of multinational companies out of them which importing drugs; and

(b) the details of drug or raw material, therefor, imported during the last three years and the manner in which it was distributed amongst the users and the existing procedure for testing the drugs before supplying the same?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b) The raw materials and bulk drugs are imported into the Country under the Import-Export policy of Ministry of Commerce, under Appendix-6 of open general licence. The finished formulation permitted to be imported into the country are given in list 3 of the same Appendix. The major bulk drugs whose imports are more than one crore are given in attached statement. The drug companies which have foreign equity of more than 40% and are importing drugs are given below:

1. M/s. Bayer India Ltd., Bombay.
2. M.s. Indian Explosive Ltd., Madras.
3. M/s. Pfizer Ltd., Bombay.
4. M/s. Sandoc (India) Ltd., Bombay.
5. M/s. Wyeth Labs., Bombay.
6. M/s. Roche Products Ltd., Bombay.